National Company Law Tribunal

Allahabad Bench

CPNO. 26/NO/2015

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2017

NAME OF THE COMPANY: Wincon Engincering PV+ L+d

SECTION OF THE COMPANIES ACT/1 & B CODE: 397/398 of the Companies Act of 1956

| SI. NO. | Name | Designation | Representation | Signature |
|---------|----------|--------------------|----------------|-----------|
| 1. Sava | ibh Kewa | Adu | Respondet | |
| | K KOHALD | "H&V | Petitionen | 5-Sipandy |

C.P. No.26/ND/2015

The proxy counsel representing Shri Vivek Kholi, Advocate for Respondent seek adjournment, as he is not available today.

The matter is adjourned for argument on 19th December, 2017.

Date: 28/11/2017

Typed by **Jyoti**

(Stenographer)

H.P. Chaturvedi, Member(Judicial)